



Stand-Alone Motor Own Damage Policy - Private Car **Return to Invoice**

(Insured's Declared Value i.e. equal to On Road Price)

The IDV shall be taken as the On Road Price which is defined as Manufacturers' Selling Price of the vehicle+ Road Tax +Registration Charges as applicable for the class/make model of the vehicle as supported by the invoice of original purchase issued to you by the insured and documents in support of the charges payable under the head Road Tax and Registration Charges.

In event of a claim for your vehicle being a Total Loss /Constructive Total Loss due to an accident or theft during the period of insurance and not being recovered, we will pay the lowest of the On Road Price of the vehicle at the time of original purchase or the IDV as defined above or the current replacement price (on road) in case exactly the same make / model is available.

Conditions: You are the registered owner of the motor vehicle

1. Claim is deemed to be Constructive Total Loss if aggregate cost of repairs and retrieval exceeds 75% of the IDV.
2. The add-on is available subject to the **vehicle not being older than 60 months** counting from the date of invoice or the date of registration of the vehicle whichever is earlier.
3. The financiers' "No Objection" shall be available for above.
4. The Add on shall prevail only if the Total Loss /Constructive Total Loss claim is admissible under the Policy.
5. Not available for Imported vehicles ie fully built up units imported from overseas.
6. The new vehicle should be insured with USGIC

Specific Exclusions: No coverage under this add on is available if stolen vehicle is recovered within 90 days of theft

1. Cost of accessories (electrical/ electronic /non electrical) installed by You and or installed by fuel kits not insured at inception of the policy.
2. This shall not include any facilitation charges paid to any intermediary/ dealer for getting the vehicle registered.
3. Models declared obsolete (out of production) shall not be provided the Add on.

Subject otherwise to terms, conditions, limitations and exclusions of the Policy.